

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **14.09.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Raaj Internet India Pvt Ltd

MAIN PETITION NUMBER : CP/185/IB/2018

(IA/MA) APPLICATION NUMBERS

MA/653/2018

**ORDER**

Applicant is represented by Ld. Counsel Mr. Badri Narayanan.  
Respondent is represented by Ld. Counsel Mr. Sandeep Kumar  
Ambalavanan.

Pleadings are complete.

Applicant counsel submits that arguing counsel is busy in the  
ring ceremony of his brother.

List this Application on **30.10.2023** for hearing.



[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)

AR



[SANJIV JAIN]  
MEMBER (JUDICIAL)